

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3323
ANSWERED ON:30.11.2010
ADDITIONAL ALLOCATION UNDER PDS
Angadi Shri Suresh Chanabasappa

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government has released additional foodgrains recently under the Public Distribution System (PDS);
- (b) if so, the details thereof alongwith the rate of subsidy paid thereon;
- (c) whether the response to the said scheme has been poor; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b) : During 2010-11, Government has made additional allocations of foodgrains for Below Poverty Line (BPL), Antyodaya Anna Yojana (AAY) and Above Poverty Line (APL) categories under the Targeted Public Distribution System (TPDS) to States/UTs as follows:

- i. 30.66 lakh tons of foodgrains in May 2010 made for all accepted number of BPL/AAY/APL families.
- ii. 31.06 lakh tons of foodgrains for the APL category made for six months from August 2010.
- iii. 25 lakh tons of foodgrains for BPL families at BPL prices made in September 2010 for distribution for six months.

The estimated subsidy for these additional releases is as follows:

(Rs per ton)
Commodity Special allocation APL allocation made Special allocation
made in May 2010 in August 2010 for BPL made in
September 2010

Wheat 6989.3 9339.3 11289.3

Rice 8581.4 12131.4 14781.4

(c) & (d): The status of lifting against the above allocations is as follows:

(i) Lifting against the special additional allocation of 30.66 lakh tons of foodgrains made in May 2010 upto initial validity period of 20.11.2010 was 14.38 lakhs tons of foodgrains. The validity period has now been extended upto 31.3.2011 to ensure the lifting of remaining quantities by States/UTs.

(ii) As on 20-11-2010, a quantity of 7.27 lakh tons of foodgrains have been lifted against the APL allocation of 31.06 lakh tons. States/UTs have been allowed lifting against this allocation upto 20th of each allocation month.

(iii) A quantity of 2.51 lakhs tons of foodgrains has been lifted by the States/UTs against the additional allocation of 25 lakh tons of foodgrains made for BPL category in September 2010. The States have been allowed to lift this allocation upto 6th March 2011.